

**Utilization of unused land of Government departments**

1618. SHRI S.S. CHANDRAN: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to States

(a) whether there is any proposal with Government to utilise the unused land of each and every Government department, in order to improve the economic situation of our country; and

(b) if so, the details thereof alongwith the details of unused land all over the country?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI BANDARU DATTATRAYA): (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

**Members enrolled by Preet Nagar Co-operative House Building Society Limited**

1619. SHRI PRAKANTA WARISA: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) the details of draw of lots held from time to time with the names of members alongwith membership numbers of Preet Nagar Co-operative House Building Society Limited, Preet Vihar, New Delhi; date-wise; and

(b) names of members originally enrolled since the inception of the above society?

THE MINISTER OF STATE IN Trfe MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI BANDARU DATTATRAYA): (a) and (b) The information is being collected and will be laid on the Table of the Sabha.